

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1738
ANSWERED ON:07.03.2006
GUIDELINES TO NHRC
Ponnuswamy Shri Mohan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether India has ratified the Paris Principles adopted by the United National General Assembly on Human Rights Institution in 1993;
- (b) if so, the details thereof ;
- (c) whether any new guidelines have been issued to NHRC in pursuance of 3 days Round Table Conference organized recently by National Human Rights Commission (NHRC) at Delhi; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

- (a) & (b): The Principles relating to the status of National Institutions, which are commonly known as the Paris Principles and form an annex to the General Assembly resolution adopted on 20th December, 1993, do not require to be ratified.
- (c) & (d): No guidelines have been issued to the National Human Rights Commission (NHRC) in pursuance of the three days Round Table Conference organized recently by the NHRC at Delhi.